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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company Under Section		Stewarts and Lloyds of India Ltd.		
		is IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
Transaction (Control of Control o	Sidhar	a Sherme	Carporte Deblu	15/1/277

ORDER

Ld. Counsel for the corporate debtor is present.

By our order dated 26/10/2017 we had passed an order for liquidation under section 33 of the Insolvency and Bankruptcy Code, 2016 seeking recommendation from Insolvency and Bankruptcy Board of India (IBBI) name of any Resolution Professional for appointment as Liquidator. But till date we have not received any information from the IBBI.

Therefore, we are appointing Ms. Mamta Binani (Mob. No. 98310 99551) as Liquidator.

Ld. Counsel for the corporate debtor informed that an appeal has been preferred by the Resolution Professional against the order dated 26/10/2017.

List on 01/12/2017 for further consideration.

Sd >

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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